

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

Dated: **3<sup>rd</sup> March, 2023**

No.115A: Sri Gaurav Kamal, I/C Registrar I.T. -cum-C.P.C., Patna High Court, Patna is transferred and posted as Additional District & Sessions Judge, Vaishali at Hajipur.

**By order of the High Court**

**Sd/- R.P. Mishra**

**Registrar General**

**Memos No. 15336-15353 Dated, Patna, the 3<sup>rd</sup> March, 2023**

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / the District and Sessions Judge, Vaishali at Hajipur / Sri Gaurav Kamal, I/C Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / J.R. cum P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Vigilance Cell, Patna High Court, Patna / Section Officer, Monitoring Cell II, Patna High Court, Patna / Section Officer, Legal Cell, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

**The officer namely Sri Gaurav Kamal is directed to make over charge of his present office after obtaining necessary permission of Hon'ble the Acting Chief Justice, Patna High Court, Patna.**

**By order of the High Court,**

  
**Registrar General**